

ITEM NO.1502

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO.3356 OF 2018 @
Petition(s) for Special Leave to Appeal (C) No(s). 26993/2017

HONBLE HIGH COURT OF JUDICATURE AT ALLAHABAD - THROUGH
REGISTRAR GENERAL ... APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH & Ors. ... RESPONDENT(S)

WITH

CIVIL APPEAL NO.3355 OF 2018 @
SPECIAL LEAVE PETITION (CIVIL) NO.8312 OF 2018
(@ Diary No(s). 39750/2017 (XI))

SPECIAL LEAVE PETITION (CIVIL) No. 27284/2017

SPECIAL LEAVE PETITION (CIVIL)No. 27876/2017

SPECIAL LEAVE PETITION (CIVIL) NO.8334 OF 2018
(ARISING OUT OF Diary No(s). 31887/2017)

TRANSFER PETITION(CIVIL) No. 81/2018

Date : 28-03-2018 These matters were called on for pronouncement
of judgment today.

For Petitioner(s) Ms. Preetika Dwivedi, AOR

Mr. P.S. Patwalia, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Ms. Natasha, Adv.
Mr. Karan Sharma, Adv.
Ms. Sakshi Kakkar, AOR

Ms. Mayuri Raghuvanshi, AOR

Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. P.S. Patwalia, Sr. Adv.
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Ms. Sakshi Kakkar, AOR

Mr. Jasbir Singh Malik, Adv.
Ms. Usha Nandini. V, AOR

Mr. Mohit Paul, AOR
Mr. Anugrah Niraj Ekka, Adv.
Mr. Vikas Arora, Adv.

Mr. Rana Ranjit Singh, AOR

Ms. Mayuri Raghuvanshi, AOR

Mr. Venkita Subramoniam T.R, AOR

Mr. Garvesh Kabra, Adv.
Mr. Darbesh Karba, Adv.
Mr. Aviral Saxena, Adv.
Mr. Parveen Kumar Aggarwal, Adv.
Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice Adarsh Kumar Goel has pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Rohinton Fali Nariman.

Leave granted in SLP(C)No. 26993 of 2017 and SLP(C)No D.No. 39750 of 2017.

The appeal is allowed arising out of SLP(C)No. 26993 of 2017 and dismissed the appeal arising out of SLP(C)No D.No. 39750 of 2017.

In view of the above, all other matters will stand disposed of in terms of the signed reportable judgment.

Pending application(s), if any, shall also stand disposed of.

(MADHU BALA)
COURT MASTER (SH)

(Signed reportable judgment is placed on the file)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER